

## RAJYA SABHA

Tuesday, the 2nd June, 1964 [the 12th  
Jyaishta, 1886 (Saka)]

The House met at eleven of the  
clock, MR. CHAIRMAN in the Chair.

### ORAL ANSWERS TO QUESTIONS

#### DHUVRAN THERMAL STATION

\*73. SHRI DAHYABHAI V. PATEL:  
Will the Minister of IRRIGATION AND  
POWER be pleased to state:

(a) the amount of power generated  
at present at the Dhuvaran Power  
Station;

(b) whether it has reached the esti-  
mated capacity;

(c) whether some extension is go-  
ing to be taken in hand and if so, at  
what place;

(d) what will be its ultimate capa-  
city;

(e) when is it likely to be comp-  
leted; and

(f) whether the power station at  
present is run on coal, oil or gas?

THE MINISTER OF IRRIGATION  
AND POWER (DR. K. L. RAO): (a)  
The Dhuvaran Power Station has not  
been commissioned so far.

(b) Does not arise.

(c) The Planning Commission have  
approved advance action during the  
Third Plan for extension of the  
Dhuvaran Power Station by an ad-  
ditional 250,000 kw. to be completed  
in the IV Plan.

(d) 500,000 kw.

(e) First stage is expected to be  
commissioned by the latter part of  
1964. The extension is expected to  
be completed in 1967-68.

(f) The power station is presently  
proposed to be run on coal and

natural gas; but it is also adapted to  
be run on oil fuel, residual fuel  
from the oil refinery.

SHRI DAHYABHAI V. PATEL: Sir,  
I do not get the answer when this  
power station is going to make electric  
power available to this area which is  
so short of power.

DR. K. L. RAO: Sir, the power  
station is located at Dhuvaran, as  
the hon. Member knows. This power  
is going to be transmitted to a number  
of places by double circuit line from  
Dhuvaran to Vatva, by double circuit  
line from Dhuvaran to Gotri near  
Baroda, by double circuit line from  
Dhuvaran to Gondal in Saurashtra  
and from Paliyad to Dhasa near Sau-  
rashtra.

MR. CHAIRMAN: When would  
this power be available?

DR. K. L. RAO: Sir, the power  
station is at Dhuvaran and power is  
transmitted by these transmission  
lines to the various places and from  
there to Saurashtra and Gujarat.

MR. CHAIRMAN: The question is  
by what time power would be avail-  
able.

DR. K. L. RAO: Sir, the first two  
units are expected to be commission-  
ed in June 1964 and the remaining  
two units at the interval of eight to  
ten weeks thereafter. The extension  
is expected to be completed by  
1967-68.

SHRI G. M. MIR: I want to know  
the capacity of the firm power and  
secondly Sir, the rate per unit at the  
consumer's place.

DR. K. L. RAO: At the moment,  
Sir, the price of gas is subject to  
further arbitration by Dr. V. K. R. V.  
Rao, a Member of the Planning Com-  
mission. At the present moment the  
cost of generation is 5.87 np per kwh.  
and 4.5 nP per kwh. at Ahmedabad  
and Dhuvaran respectively.

SHRI SURJIT SINGH ATWAL: May  
I know what quantity of coal will be  
required and what grade of coal will  
be required for this power station?

**DR. K. L. RAO:** The power station can be run not only on coal and natural gas but also on oil fuel. If it is run only on coal, the first stage of 250,000 kw. will require one million tons of coal.

**SHRI BABUBHAI M. CHINAI:** May I know whether the rates which have been quoted by the hon. Minister will be uniform all over Gujarat or whether there will be different rates, because one part of Gujarat, namely, Kutch, has not been provided under this plan?

**DR. K. L. RAO:** The rates will be different, Sir. As it is, I have submitted that the rates at Dhuvaran and Ahmedabad are different to the extent of 1.2 nP. per Kwh.

**SHRI G. M. MIR:** What is the total cost of the whole project?

**DR. K. L. RAO:** The cost of the station—the first stage—is Rs. 25 crores. It is being revised to Rs. 29.87 crores.

#### HOME INSURANCE Co., BOMBAY

\*74. **SHRI A. M. TARIQ:** Will the Minister of FINANCE be pleased to refer to the answer given to Starred Question No. 281 in the Rajya Sabha on the 6th May, 1964 and state:

(a) whether Government have since completed the investigation in respect of foreign exchange violations by Messers. Home Insurance Co., Bombay;

(b) if so, what is the result thereof; and

(c) if the reply to part (a) above be in the negative, what are the reasons for the delay and by when it is likely to be completed?

**THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI TARKESHWARI SINHA):** (a) The

Directorate of Enforcement, Foreign Exchange Regulations, have since completed preliminary investigations in respect of some of the foreign exchange transactions of M/s. Home Insurance Co., Bombay.

(b) Show Cause notices in respect of the transactions referred to in part (a) have been issued; and

(c) The investigations in respect of some other foreign exchange transactions of M/s. Home Insurance Co., Bombay, are still in progress.

**SHRI A. M. TARIQ:** Sir, I may know from the Minister the amount involved in this affair and what is the nature of the complaint against the Home Insurance Co.?

**SHRIMATI TARKESHWARI SINHA:** Sir, from the documents which have been recovered so far—naturally all the documents have not been recovered, many documents have been referred to, but from the documents which have been recovered—from the premises of the Home Insurance Co. further investigations are called for and before those further investigations are complete, I am not in a position to give the information.

**SHRI A. M. TARIQ:** What is the nature of the complaint against the Home Insurance Co., what has it done?

**SHRIMATI TARKESHWARI SINHA:** Sir, the nature of the complaint is foreign exchange violations and foreign exchange violations can be done in various ways.

**SHRI A. M. TARIQ:** I want to know the way which they have adopted to violate the foreign exchange rules in relation to this firm.

**MR. CHAIRMAN:** Why do you want the ways to be publicised?

**SHRI A. M. TARIQ:** I also want to learn something, Sir.

**SHRIMATI TARKESHWARI SINHA:** Sir, they have also referred this matter to the Controller of Insurance for